NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: TP (HC)/8 & 9 /CAA/2017

NAME OF THE TRANSFEROR.

: BRIGHT SHARES AND STOCKS PVT LTD

NAME OF THE TRANSFERRE

: SOUTH INDIA STOCK BROKING SERVICES PVT

LTD

UNDER SECTION

: 230

NAME (IN CAPITAL) S.No.

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Objector

2. VINEET SUBRADAMI Slevely Consul

ORDER

Counsel for petitioner present and prayed for time to file counter to the report of the Official Liquidator. Counsel for objector present. Counsel representing the SEBI present. Counsel for petitioner is directed to provide copies of the scheme and the petition to the other side to enable them to give reply in this regard. The order dated 07.12.2017 is extended till the next date of hearing. Time is extended at request. Put up on 18.01.2018.

S Vijayaraghavan Member (Technical)

- Col 1 K Anantha Padmanabha Swamy Member (Judicial)